

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2728/2016**

**New Delhi this the 11<sup>th</sup> day of August, 2016.**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh.Raj Vir Sharma, Member (J)**

1. Venkatesh Kota  
S/o Shri Nageswara Rao Aged about 28 years,  
R/o D No.46-I II (2) (Old) 23-33 297 (New)  
Ranguthota, Rajarajeswari Peta,  
Ongole, Prakasam (District), A.P-523001  
Roll No. -007925
2. Kirubakaran.N,  
S/o : Narayanan aged about 29 years,  
R/o: Padmavathy Stores, No.747,  
Metha Nagar Forty Feet Main Road,  
Near Global Gym, Andalkuppam,  
Kundrathur-69, Chennai, Tamilnadu,  
Roll No.710
3. Umakant Sambhaji Patil  
S/o Sambhaji Laxman Patil Aged about 26 years,  
At: Vilegaon, Tq-Dharmabad,  
Dist: Nanded Maharashtra-431711  
Roll no.-008499
4. Ravisinh Solanki  
S/o Vikramsinh Solanki aged about 27 years  
R/o 102, Shubh Apartment, Jambuva Village Road,  
Jambuva Crossing, Vadodara-390014, Gujrat  
Roll no.3386
5. Yoesh Dnyanoba Gaushetwar  
S/o Dnyanoba N. Gaushetwar aged about 28 years,  
R/o : Gavan, Tq-Jalkot, Dist:Latur,  
Maharashtra-413532  
Roll no.001269
6. Neeraj Kumar  
S/o Shri Subhash Chander aged about 32 years  
R/o : Mohalla Shaha Wala Tibber,  
Gurdaspur, Punjab  
Roll no.009236
7. Ranjit Jadhav  
S/o: Harishchandra Krishna Yadav aged about 30 years,  
R/o Bhokare Wasti, Pandharpur Road,  
Sangola, Tal-Sangola,

Dist: Solapur-413307, Maharashtra  
Roll no.6020

8. Mangesh D. Malkapure  
S/o : Dnyaneshwar Malkapure, age about 31 years  
R/o Safia Shaikh, Flat No.204, Huda Colony,  
Plot Nos. 175 & 176, Chanda Nagar  
Near Chanda Nagar Stadium, Srilngampally,  
Hyderabad-500050, TElangana  
Roll No.001680

... Applicants

**(By Advocate : Mr. Hitendra Nath Rath)**

Versus

1. Union Public Service Commission  
Through Chairman  
Dholpur House, Shahjhan Road,  
New Delhi-110 069
2. Director General  
Central Drugs Standard Control Organization  
Directorate General of Health Services  
Ministry of Health & Family Welfare  
Govt. of India  
FDA Bhavan, ITO, Kotla Road,  
New Delhi -110 002

... Respondents

### **ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the applicants after arguing for some time has submitted that he wants to withdraw this OA with liberty to file an individual OA for the applicants.

2. Accordingly, OA is dismissed as withdrawn with liberty as prayed.

**(Raj Vir Sharma)**  
**Member (J)**

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**(Shekhar Agarwal)**  
**Member (A)**